

SHRI B. N. DATAR: Some of them have been rejected, and the rest are pending consideration.

SHRI V. K. DHAGE: In his answer to part (a) of the question the hon. Minister has said that 6,48,245 people were granted visas. May I know how many were granted visas to visit Hyderabad?

SHRI B. N. DATAR: That particular detail is not available here with me.

SHRI V. K. DHAGE: Sir, the hon. Minister has said that except Kutch the number of visas granted was 6,48,245. I want to know whether information with regard to that is available for Hyderabad.

SHRI B. N. DATAR: Yes, Sir. I am prepared to give it. It is here, Sir, so far as Hyderabad is concerned, out of 6,48,245 people for whom visas were given, those for Hyderabad were only 2,297.

SHRI S. MAHANTY: Have full citizenship rights been conferred on those persons who have been allowed to stay in India permanently?

SHRI B. N. DATAR: They cannot be granted such rights until a Citizenship Act has been passed by Parliament. Until then, they are simply granted permission to stay here.

SHRI S. MAHANTY: So, what is the nature of their citizenship in India at the moment?

MR. DEPUTY CHAIRMAN: No citizenship.

SHRI S. MAHANTY: Have they been granted asylum?

MR. DEPUTY CHAIRMAN: Order, order.

SHRI S. MAHANTY: I want to know it, Sir. I can't be silenced like that. They have not been granted any citizenship here. So I want to know what is the nature of their sojourn in India. Have they been granted asylum?

SHRI B. N. DATAR: They are not citizens at all. They are allowed to stay here on account of certain conditions. And then, sometimes long visas

are given, and in course of time, when the Nationality Act is passed, they might be considered eligible for Indian citizenship. They are not citizens at present.

SHRI K. S. HEGDE: Is there any connection between them and the recent riots in Pakistan?

SHRI B. N. DATAR: It has nothing to do with this question.

SHRI NARAYANDAS DAGA: Are they still Pakistani citizens?

SHRI B. N. DATAR: They are still Pakistani citizens. They have to come with Pakistani passport and then they have to take Indian visas.

SHRI V. K. DHAGE: May I know what is the period of this visa which is granted to them?

SHRI B. N. DATAR: The period is generally very short. And most of the people are coming from Eastern Pakistan. It might be a day, it might be a week, or it might be a month.

SHRI V. K. DHAGE: In no case more than a month?

MR. DEPUTY CHAIRMAN: Next question.

*247. [*The questioner (Shri Prasada-rao) was absent. For answer, vide vide col. 1709 infra.*]

SETTING UP OF AN OIL PROSPECTING DIVISION

*248. **SHRIMATI PARVATHI KRISHNAN:** Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether there is a proposal to set up an Oil Prospecting Division;

(b) if so, what will be the nature of its work;

(c) whether any foreign technical or financial aid is being utilised for this purpose; and

(d) which are the areas where this division will primarily concentrate its activities?

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIENTIFIC RESEARCH (SHRI K. D. MALAVIYA): (a) to (d). A scheme for the setting up of an Oil Prospecting Division has been drawn up and is receiving Government's urgent consideration.

SHRIMATI PARVATHI KRISHNAN: What about (b), (c) and (d)?

SHRI K. D. MALAVIYA: As the scheme is being considered, it will perhaps be premature to give details. It might be worked out in the course of the next two or three days and so it is not desirable to give the details just now.

DR. RAGHUBIR SINH: May I know, Sir, what the Government has done so far in this respect and how soon is this scheme expected to be finished?

MR. DEPUTY CHAIRMAN: A scheme is being drawn up.

SHRI K. D. MALAVIYA: So far as the activities of the Prospecting Division are concerned, the Geological Survey is already doing something in this connection. There is already a small unit in the Geological Survey of India for prospecting for oil. At present work is in progress in the Jwalamukhi area, Kangra District, Punjab, and in the Gogha area, Bombay and Saurashtra. As I said, this scheme will now be extended to cover some of the probable areas in the country so that we might carry out ground surveys and also drilling operations in order to find out the places where oil may be found.

SHRI H. C. MATHUR: Is it not legitimate to ask for information on (b), (c) and (d)?

MR. DEPUTY CHAIRMAN: He said that a scheme is now being finalised.

SHRI S. N. MAZUMDAR: Will the work of the Prospecting Division be extended to places which have already been prospected by foreign oil companies?

SHRI K. D. MALAVIYA: They need not be prospected again in order to avoid duplication, but there are other

areas where the G.S.I. will carry out prospecting.

SHRI S. N. MAZUMDAR: May I know whether the Oil Prospecting Division will have access to the results of the prospecting which has already been done by the foreign oil companies?

SHRI K. D. MALAVIYA: If we want, we can get access to them.

SHRI S. N. MAZUMDAR: May I know whether the Government wants it or not?

(No reply)

MR. DEPUTY CHAIRMAN: Next question.

SHRIMATI PARVATHI KRISHNAN: May I know whether there is any idea of asking the Oil Prospecting Division to investigate the possibilities of producing synthetic oil?

MR. DEPUTY CHAIRMAN: I have already called the next question, Madam.

SYLLABUS FOR PRIMARY SCHOOLS IN DELHI STATE

*249. SHRIMATI PARVATHI KRISHNAN: Will the Minister for Education be pleased to state whether the advice of the Government of India was sought before the syllabus for Primary School classes in Delhi State was changed?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): No, sir.

TRAINING OF CADETS AT DEFENCE ACADEMY

*250. SHRI T. R. DEOGIRIKAR: Will the Minister for Defence be pleased to state:

(a) whether it is a fact that it was originally contemplated that the full four years course of instruction to the cadets in the Defence Academy at Khadakvasala would be imparted in that Academy after the move of the Academy to that place;